

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.436/KB/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Smt. Suman Dugar - Vs- Oodlabari Compant Ltd & Ors.		
Under Section	111A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

As per our order dated 26/10/2016 this case was adjourned *sine die* with liberty to mention by either of the parties. The case was inadvertently listed today. Office is to take note of this fact and without mentioning this case should not be listed.

sd

(Jinan K.R.)  
Member (J)

sd

(W.P.Singh)  
Member (J)